

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2015

Dated : 24th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Western Region Transmission
(Maharashtra) Pvt. Ltd.**

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Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr

Respondent(s)

Counsel for the Appellant (s)

:

Mr. Amit Kapur
Mr. Vishnu Sudarshan Somani
Ms. Sugandha Somani
Mr.Devashish Marwah

Counsel for the Respondent (s)

:

Mr. Rishabh Singh for MPPMCL
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-4
Mr. Krishna Keshav &
Mr. Ranjan Roy for R-2

ORDER

Counter affidavit/reply has been filed today on behalf of respondent no.3. Learned counsel for the appellant prays for and is granted two weeks' time to file one more rejoinder affidavit in addition to the one rejoinder affidavit already filed by him earlier.

Post this Appeal for hearing on **8th October, 2015.**

Parties are at liberty to file their respective written submissions and after serving a copy thereof on the other sides.

**(I. J. Kapoor)
Technical Member
mk/rkt**

**(Justice Surendra Kumar)
Judicial Member**